

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 12

C.P. (IB)/960(MB)2022

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **22.04.2024**

NAME OF THE PARTIES : **High Ground Enterprise Limited**

VS

Neev Infrastructure Private Limited

For OC : Adv. Aniruth Purusothaman a/w Adv. Aditya Sharma

For CD : Adv. Rohit Gupta i/b Adv. Raturaj Bankar

Section 9 of IBC

ORDER

By consent of both parties **list on 03.05.2024 for hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)